

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2063
ANSWERED ON:16.03.2005
SANCTION FOR PROSECUTION OF OFFICERS
Shaheen Shri Abdul Rashid

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Administrative Vigilance Division accords at sanction for prosecution under the Prevention of Corruption Act, 1988 against the IAS and CSS officers;
- (b) if so, the details thereof;
- (c) whether Seventeen and Eleven Cases of IAS and CSS officers respectively were pending with the AVD (Administrative Vigilance Division) as on March 31, 2004; and
- (d) if so, the details thereof and the number of new complaints received during the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): The Administrative Vigilance Division accords sanction for prosecution under Section 19 of the Prevention of Corruption Act, 1988 against officers of the Indian Administrative Service and Central Secretariat Service (Grade-I and above). Such proposals received from the CBI/State Governments are decided in consultation with the Central Vigilance Commission.

(c) & (d): Department of Personnel and Training is the Disciplinary Authority in respect of IAS officers serving in connection with the affairs of Central Government and CSS officers Grade-I and above. Seventeen proposals of Major penalty proceedings under the All India Services (Discipline & Appeal) Rules, 1969 and eleven proposals under the Central Civil Services (Classification Control and Appeal) Rules, 1965 against officers of IAS and CSS (Gr. I & above) respectively received from different Ministries were pending with AVD as on 31/3/2004. During 2004-2005 (till date), eleven proposals for action against IAS officers and five proposals for action against CSS officers (Grade-I and above) have been received from the different Ministries/Departments.